

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/35599/2024 ARBP/45/2024	KANDOI TRANSPORT LTD., CUTTACK VS NATIONAL ALUMINIUM COMPANY LTD., BBSR	SASWAT KUMAR ACHARYA VS	// (//
2	D-ARBP/35799/2024 ARBP/46/2024	BRAHMANI RIVER PELLETS LTD. VS M/S BIRAT CHANDRA DAGARA,MAYURBHANJ	SATYA SMRUTI MOHANTY VS	// (//
3	D-BLAPL/24557/2024 BLAPL/8372/2024	CHUNU @ NUTAN MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /227 /2024 J.M.F.C,PARJANG(Dhenkanal) GR/0000327/2024
4	D-BLAPL/24560/2024 BLAPL/8373/2024	KRUSHNA CHANDRA PAHADSSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000417/2024
5	D-BLAPL/24563/2024 BLAPL/8374/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PPRANAB KUMAR DAS VS	MALKANGIRI /315 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000372/2023
6	D-BLAPL/24213/2024 BLAPL/8375/2024	SAMUEL KRAISAMAJHI @ MALLICK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /73 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000045/2023
7	D-BLAPL/24246/2024 BLAPL/8376/2024	TEJRAJ RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /276 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000513/2024
8	D-BLAPL/24548/2024 BLAPL/8377/2024	BISWANATH MAHANKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHANDRAPUR /49 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000088/2024
9	D-BLAPL/24292/2024 BLAPL/8378/2024	CHANDAN SARAF VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /236 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000049/2024
10	D-BLAPL/24556/2024 BLAPL/8379/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /75 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000095/2024
11	D-BLAPL/24539/2024 BLAPL/8380/2024	SANJAYA DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHANDAGIRI P.S. /492 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000416/2024

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12	D-BLAPL/24564/2024 BLAPL/8381/2024	MOHAMMED ZAKI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.(III),CUTTACK(Cuttack) GR/0000334/2024
13	D-BLAPL/24512/2024 BLAPL/8382/2024	PANCHANANA BISOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAGATPUR /257 /2023 2ND ADJ,CUTTACK(Cuttack) Spl/0000016/2023
14	D-BLAPL/24505/2024 BLAPL/8383/2024	RABINDRA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	KHAMAR /5 /2024 S.D.J.M.,PALLAHARA(Anugul) GR/0000009/2024
15	D-BLAPL/24568/2024 BLAPL/8384/2024	RABI GOUDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PATTAPUR (DIGAPAHANDI) /187 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000022/2023
16	D-BLAPL/24321/2024 BLAPL/8385/2024	DEBI PRASAD MISHRA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BADMAL /198 /2024 DISTRICT AND SESSIONS JUDGE,JHARS CT/0000094/2024
17	D-BLAPL/24354/2024 BLAPL/8386/2024	CHAITANYA DWARI @ CHAI VS STATE OF ODISHA	SATYABRATA PANDA VS	JHARSUGUDA /498 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000023/2024
18	D-BLAPL/24567/2024 BLAPL/8387/2024	AYUSH KUMAR VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	G.R.P.S.,SAMBALPUR /87 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000096/2024
19	D-BLAPL/24585/2024 BLAPL/8388/2024	VIVEK KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	BHUBANESWAR G.R.P.S. /130 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000412/2024
20	D-BLAPL/24518/2024 BLAPL/8389/2024	RAMU JENA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BADAGODA P.S. /338 /2023 3RD ADJ BHUBANESWAR(Khordha) TR/0000337/2023
21	D-BLAPL/24405/2024 BLAPL/8390/2024	MAHENDRA VENKATRAMAN @ V.MAHENDRA @ MAGENDIRAN V VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARSUGUDA /430 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001763/2024
22	D-BLAPL/24588/2024 BLAPL/8391/2024	SURENDRA KUMAR AWASTI VS STATE OF ODISHA	BIDYADHAR PANDA VS	JHARSUGUDA /493 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000022/2024
23	D-BLAPL/24499/2024	SHAIK AMIN	JUDHISTHIR SAHOO	G.R.P.S.,BERHAMPUR /64 /2024

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	BLAPL/8392/2024	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000059/2024
24	D-BLAPL/24407/2024 BLAPL/8393/2024	MAHENDRA VENKATRAMAN @ V. MAHENDRA @ MAGENDIRAN V. VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARSUGUDA /429 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001762/2024
25	D-BLAPL/24592/2024 BLAPL/8394/2024	MITHUN PIROI @ PIORI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /50 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000071/2024
26	D-BLAPL/24419/2024 BLAPL/8395/2024	NARAYAN PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHURDA ROAD G.R.P.S. /65 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000314/2024
27	D-BLAPL/24595/2024 BLAPL/8396/2024	RAHULA BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /164 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000436/2024
28	D-BLAPL/24432/2024 BLAPL/8397/2024	JUGAL KISHOR SARAF@RINKU VS STATE OF ODISHA	RAMANANDA THANAPATI VS	MURIBAHAL /184 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000105/2022
29	D-BLAPL/24451/2024 BLAPL/8398/2024	B. RAJU @ BHASKAR PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /427 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001366/2024
30	D-BLAPL/24601/2024 BLAPL/8399/2024	SUSAMA BARAD @ SUSHAMA BARAD VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BOLAGARH P.S. /238 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000036/2024
31	D-BLAPL/24452/2024 BLAPL/8400/2024	PRAKASH CHANDRA MUDULI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	//0 ADDL.SESIONS JUDGE,NIMPARA(Puri) Spl/0000051/2024
32	D-BLAPL/24503/2024 BLAPL/8401/2024	ROHITA BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	//0 J.M.F.C.,CHHENDIPADA(Anugul) 2(B)CC/0000009/2024
33	D-BLAPL/24462/2024 BLAPL/8402/2024	SAILA MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PUTASINGH /21 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000038/2021
34	D-BLAPL/24613/2024 BLAPL/8403/2024	PRASHANTA BEHERA VS	PRANAB RANJAN CHHATOI VS	NISCHINTAKOILI /170 /2024 J.M.F.C.,SALIPUR(Cuttack)

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35	D-BLAPL/24464/2024 BLAPL/8404/2024	STATE OF ODISHA SUNITA PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	GR/0000931/2024 GOPALPUR /124 /2024 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000529/2024
36	D-BLAPL/24670/2024 BLAPL/8405/2024	KESHAB DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /71 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000065/2024
37	D-BLAPL/24622/2024 BLAPL/8406/2024	LITUA @ BHARAT BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHAULIAGANJA /12 /2016 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000119/2017
38	D-BLAPL/24469/2024 BLAPL/8407/2024	AMIT KUMAR BHOI VS STATE OF ODISHA	LALIT SAHU VS	BOLANGIR TOWN /345 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000939/2024
39	D-BLAPL/24681/2024 BLAPL/8408/2024	S.K.JUNAID ALLI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /290 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000638/2024
40	D-BLAPL/24625/2024 BLAPL/8409/2024	LITUA @ BHARAT BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHAULIAGANJA /29 /2016 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000041/2017
41	D-BLAPL/24627/2024 BLAPL/8410/2024	KHAGAPATI HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /152 /2020 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu TR/0000012/2021
42	D-BLAPL/24684/2024 BLAPL/8411/2024	TRILOCHAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /290 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000638/2024
43	D-BLAPL/24640/2024 BLAPL/8412/2024	VIJAY BHAN VS UNION OF INDIA	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /6 /2021 3RD ADJ BHUBANESWAR(Khordha) TR/0000347/2021
44	D-BLAPL/24724/2024 BLAPL/8413/2024	BIKRAM OJHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /119 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000127/2023
45	D-BLAPL/24489/2024 BLAPL/8414/2024	MUNA@ANCHAL BEHERA VS STATE OF ORISSA	DEEPAK KUMAR PANDA VS	PURUNAKATAK /114 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000080/2024

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46	D-BLAPL/24726/2024 BLAPL/8415/2024	MANGU @ MANOJ KUMAR MOHARANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KANDARPUR /171 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(CUTTACK) ST/0000080/2024
47	D-BLAPL/24490/2024 BLAPL/8416/2024	PURNIMA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /157 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001335/2024
48	D-BLAPL/22802/2024 BLAPL/8417/2024	MANMOHAN PADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOLANGIR TOWN /485 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(BOLANGIR) GR/0001329/2024
49	D-BLAPL/24497/2024 BLAPL/8418/2024	MOHANDAS @ MANADASH @ MANDAS HARIJAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KODINGA /117 /2024 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000026/2024
50	D-BLAPL/24667/2024 BLAPL/8419/2024	CHANDAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /157 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapara) Spl/0000044/2024
51	D-BLAPL/24626/2024 BLAPL/8420/2024	GUNU KANHAR VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	BADAGODA P.S. /451 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000811/2024
52	D-BLAPL/23914/2024 BLAPL/8421/2024	HRUSHIKESH JENA @ BABU VS STATE OF ODISHA	JADUNATH PRADHAN VS	NANDANKANAN /177 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001343/2024
53	D-BLAPL/22884/2024 BLAPL/8422/2024	PRAMOD BHOI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /160 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000541/2024
54	D-BLAPL/24152/2024 BLAPL/8423/2024	BANAMALI HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDRA /60 /2021 A.D.J.,JEYPORE(Koraput) CT/0000055/2021
55	D-BLAPL/24247/2024 BLAPL/8424/2024	SAMIM KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TOMANDO /59 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Bhubaneswar) TR/0000090/2022
56	D-BLAPL/24330/2024 BLAPL/8425/2024	SANYASI SAHOO @ SANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /125 /2023 DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh) ST/0000266/2023
57	D-BLAPL/23142/2024	SUNIL BHOI	CHANDRA SHEKHAR MISHRA	BANGOMUNDA /40 /2023

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	BLAPL/8426/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) Spl/000023/2023
58	D-BLAPL/24383/2024 BLAPL/8427/2024	BIJAY KUMAR TRIPATHY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /117 /2024 JMFC, SEMILIGUDA(Koraput) GR/0000147/2024
59	D-BLAPL/23813/2024 BLAPL/8428/2024	HIMANSU SETHI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BIRMAHARAJPUR /99 /2020 DISTRICT AND SESSIONS JUDGE,SONEPUR ST/0000050/2020
60	D-BLAPL/24391/2024 BLAPL/8429/2024	SUSHANTA THAKUR VS STATE OF ODISHA	SATYAJEET ROUT VS	DEOGARH /344 /2020 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000017/2020
61	D-BLAPL/24477/2024 BLAPL/8430/2024	GOBINDA PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /126 /2022 A.D.J.,ANGUL(Anugul) CT/0000272/2022
62	D-BLAPL/24600/2024 BLAPL/8431/2024	RAJU PANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /144 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000015/2024
63	D-BLAPL/24540/2024 BLAPL/8432/2024	BALARAM ACHARYA VS STATE OF ODISHA	DEBASIS SARANGI VS	BANKI /104 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000149/2024
64	D-BLAPL/23710/2024 BLAPL/8433/2024	RAJENDRA KUMAR PAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000088/2024
65	D-BLAPL/24526/2024 BLAPL/8434/2024	CHANDAN THAKUR VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000534/2024
66	D-BLAPL/24675/2024 BLAPL/8435/2024	AJAYA KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DARINGBADI /128 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) CT/0000153/2024
67	D-BLAPL/24516/2024 BLAPL/8436/2024	SUBHRANSU PRADHAN VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000004/2023
68	D-BLAPL/23948/2024 BLAPL/8437/2024	AJITH V.S. VS	RAJIB LOCHAN PATTNAIK VS	KOTIYA /1 /2024 ADDL.SSESSIONS JUDGE CUM SPECIAL

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69	D-BLAPL/24676/2024 BLAPL/8438/2024	STATE OF ODISHA HEMALATA MAJHI @ PINKINA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TR/0000011/2024 BOLAGARH P.S. /102 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000408/2024
70	D-BLAPL/24525/2024 BLAPL/8439/2024	PITAMBAR GADABA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000534/2024
71	D-CMAPL/34363/2024 CMAPL/245/2024	HASMAT ALI VS AMINA BIBI	ADV VS	// () //
72	D-CMP/33729/2024 CMP/899/2024	SURENDRA PRADHAN VS RABINDRA PRADHAN	SUSHANT KUMAR PRADHAN VS	// CIVIL JUDGE(SR. DIVISION),G.UDAYAO CS/0000038/2023
73	D-CMP/35068/2024 CMP/900/2024	ABAKASH MALLICK @ BEHERA VS DEBASHIS BEHERA	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC IA/0000001/2024
74	D-CMP/35054/2024 CMP/901/2024	ULLASH KUMARI BEHERA VS LINGARAJ SAHOO	AMIT PRASAD BOSE VS	// ADDL.CIVIL JUDGE(S.D.)2ND COURT,C CS/0007460/2014
75	D-CMP/34440/2024 CMP/902/2024	RAJINIKANTA SETH VS MANOJ KUMAR NAIK	KOUSIK ANANDA GURU VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000005/2023
76	D-CMP/35363/2024 CMP/903/2024	SOM KUMAR SABHARWAL VS SANJAY KUMAR SABHARWAL	PRATYUSHA NAIDU VS	// CIVIL JUDGE (SD),TITILAGARH(Balangir CS/0000117/2017
77	D-CMP/34176/2024 CMP/904/2024	DURGAMANI JENA VS SUBHADRA JENA	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASO MISCA/0000007/2002
78	D-CMP/35382/2024 CMP/905/2024	BISWANATH ORAM VS BRAJENDRA KUMAR ROUT	PRAMOD KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga IA/0000131/2023
79	D-CMP/31410/2024 CMP/906/2024	MALATI PATTANAYAK VS DEBASISH PATTANAYAK	KUNAL KUMAR SWAIN VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000220/2022

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80	D-CMP/35281/2024 CMP/907/2024	GITANJALI SAHOO @ MOHANTY VS HARIHAR SAHOO	BIBEKANANDA BHUYAN VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) CS/0000392/2016
81	D-CONTC/26703/2024 CONTC/6180/2024	GOBARDHAN MISHRA VS ASWATHY S., I.A.S.	ADV. VS	// () //
82	D-CONTC/35413/2024 CONTC/6181/2024	BATAKRISHNA BEHERA VS M. ASWATHY, IAS	PRAJIT KUMAR PRADHAN VS	// () //
83	D-CRLA/23716/2024 CRLA/807/2024	TARUN HALDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /221 /2022 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MAHARAJGARH CT/0000126/2022
84	D-CRLA/23749/2024 CRLA/808/2024	TRILOCHAN MAJHI VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	VIGILANCE PS (BERHAMPUR) /24 /1998 SPL.JUDGE(VIG.),JEYPURE(Koraput) GR/0000024/1998
85	D-CRLA/22266/2024 CRLA/809/2024	ABHIMANYU MANDAL VS MINIMAYEE SAHU	SRIDHAR RATH VS	RAIRANGPUR TOWN /154 /2019 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000005/2022
86	D-CRLA/24325/2024 CRLA/810/2024	BULU @ NIGAMANANDA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PST TALCHUA /33 /2017 AD-HOC A.D.J. (FTSC),KENDRAPARA(Koraput) GR/0000116/2017
87	D-CRLA/24092/2024 CRLA/811/2024	UMAKANTA ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	AUL /10 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(Koraput) Spl/0000002/2023
88	D-CRLA/24607/2024 CRLA/812/2024	PUJA NAYAK VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /141 /2022 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR CT/0000189/2022
89	D-CRLA/24261/2024 CRLA/813/2024	RAJU @ RAJKISHORE DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GONDIA /94 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000015/2024
90	D-CRLA/24703/2024 CRLA/814/2024	SAKALAMUKHI BALLABHA VS STATE OF ODISHA	ANUPAM RATH VS	PARLAKHEMUNDI /23 /2009 A.D.J.,PARALAKHEMUNDI(Gajapati) SC/0000070/2009
91	D-CRLA/24327/2024	ROSHAN BHOI	MAHENDRA KUMAR PANCHABIHAR	KHETRARAJPUR /227 /2023

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	CRLA/815/2024	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) Spl/000010/2023
92	D-CRLA/24537/2024 CRLA/816/2024	LAMBODARA BEHERA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	CUTTACK VIGILANCE /39 /2012 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/000010/2013
93	D-CRLMC/23472/2024 CRLMC/3093/2024	BABLU KUMAR VS UNION OF INDIA	JUGALA KISHORE PANDA VS	//0 3RD ADJ BHUBANESWAR(Khordha) TR/0000216/2018
94	D-CRLMC/24696/2024 CRLMC/3094/2024	RABIN KUMAR PATNAIK VS STATE OF ODISHA	SOUGAT DASH VS	UDALA /297 /2021 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000823/2021
95	D-CRLMC/23358/2024 CRLMC/3095/2024	BABLU KUMAR VS UNION OF INDIA	JUGALA KISHORE PANDA VS	//0 3RD ADJ BHUBANESWAR(Khordha) TR/0000216/2018
96	D-CRLMC/24756/2024 CRLMC/3096/2024	BINOD JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /113 /2016 J.M.F.C.,JAJPUR ROAD(Jajapur) GR/0000686/2016
97	D-CRLMC/24794/2024 CRLMC/3097/2024	RAMA CHANDRA PATRO VS STATE OF ODISHA(VIG.)	AMIT KUMAR DAS VS	KORAPUT VIGILANCE /32 /2014 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000014/2014
98	D-CRLMC/23276/2024 CRLMC/3098/2024	SASHIKANTA DAS VS STATE OF ODISHA	SEEWA RANJAN MALLICK VS	CHAULIAGANJA /169 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000689/2023
99	D-CRLMP/23183/2024 CRLMP/1206/2024	SMITA ADHIKARI VS SANJEEB KUMAR NAYAK	MANORANJAN DAS VS	BOUDH /137 /2013 JUDGE FAMILY COURT-II,BHUBANESW Ctp/0000158/2015
100	D-CRLMP/23201/2024 CRLMP/1207/2024	GITANJALI PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 () //
101	D-CRLMP/20912/2024 CRLMP/1208/2024	DHANESWAR KANDI VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	AIR FIELD P.S. /273 /2023 () //
102	D-CRLMP/22875/2024 CRLMP/1209/2024	SANTOSH KUMAR PRADHAN VS	JAYADEBA BEHERA VS	//0 ()

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103	D-CRLMP/23790/2024 CRLMP/1210/2024	STATE OF ODISHA SNEHALATA ACHARYA VS	BITAS KUMAR SWAIN VS	// GOP /39 /2024 ()
104	D-CRLMP/24190/2024 CRLMP/1211/2024	STATE OF ODISHA NISHISMITA KUJUR VS	PRASANNA KUMAR DASH VS	// //0 ()
105	D-CRLMP/23099/2024 CRLMP/1212/2024	STATE OF ODISHA SARAT CHADRA PANIGRAHI VS	MANAS KUMAR CHAND VS	// // ()
106	D-CRLMP/24243/2024 CRLMP/1213/2024	STATE OF ODISHA PINKY NAYAK VS	BITAS KUMAR SWAIN VS	// MANGALA BAG /173 /2024 ()
107	D-CRLMP/23906/2024 CRLMP/1214/2024	STATE OF ODISHA ADIKANDA DAS VS	PRAVASH CHANDRA JENA VS	// SINGLA /46 /2024 ()
108	D-CRLMP/22806/2024 CRLMP/1215/2024	STATE OF ODISHA KANAKLATA SAHOO VS	AKSHAYA KUMAR PANDEY VS	// AUL /13 /2018 ()
109	D-CRLMP/22726/2024 CRLMP/1216/2024	STATE OF ODISHA SARAT CHANDRA PANIGRAHI VS	MANAS KUMAR CHAND VS	// // ()
110	D-MACA/35000/2024 MACA/828/2024	STATE OF ODISHA GOPINATH MOHANTY VS	KARUNAKAR DAS VS	// // II MACT,CUTTACK(Cuttack)
111	D-MACA/35372/2024 MACA/829/2024	NEPAL CHANDRA MOHANTA BUTIA SA VS	BIRANCHI NARAYAN RATH VS	// // Mac/0001037/2013
112	D-MACA/35626/2024 MACA/830/2024	NITYA PRADHAN SASMITA DASH VS	PRADEEP KUMAR MISHRA VS	// // ()
113	D-MATA/35234/2024 MATA/296/2024	BALARAM PADHI RAGHURAM SAHU VS	PRASANTA KUMAR NANDA VS	// // JUDGE FAMILY COURT,BHUBANESWA
		RESMA KUMARI SAHU		CP/0000008/2021

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114	D-MATA/35565/2024 MATA/297/2024	ROJALIN PANDA VS MANORANJAN PADHI	HRUDANANDA MOHAPATRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000333/2021
115	D-RSA/35354/2024 RSA/297/2024	MANAS MOHANTY VS UTTARA SAHOO	NARAYAN PRASAD PARIJA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000484/2022
116	D-RVWPET/35716/2024 RVWPET/184/2024	UNION OF INDIA VS KIOCL LIMITED,BANGALORE	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL VS	// () //
117	D-TRP(C)/33702/2024 TRP(C)/245/2024	GANGADHAR BEHERA VS SANALI NAYAK	PRAFULLA KUMAR KAR VS	// JUDGE FAMILY COURT,BALASORE(Bal) CP/0000142/2024
118	D-TRP(C)/35470/2024 TRP(C)/246/2024	JAYASHREE PANIGRAHI VS RABINDRA NATH MISHRA	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000097/2022
119	D-TRP(C)/34527/2024 TRP(C)/247/2024	SUMITRA SAMAL VS SUBRATA @ SUBRATA KUMAR PATRA	ARABINDA TRIPATHY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000169/2024
120	D-TRP(C)/35807/2024 TRP(C)/248/2024	PURNAMASI SAHOO VS SUBHAKANTA SAHOO	SARATHI JYOTI MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000227/2024
121	D-TRP(C)/35751/2024 TRP(C)/249/2024	SWARUPA SETH @ NAIK VS GOPABANDHU NAIK	JAGABANDHU SAHU VS	// JUDGE,FAMILY COURT,BALANGIR(Bal) CP/0000086/2022
122	D-TRPCRL/22747/2024 TRPCRL/66/2024	SUCHARITA SATAPATHY VS STATE OF ODISHA	NIRANJAN PANDA VS	BOLAGARH P.S. /96 /2022 ASST. SESSIONS JUDGE(W.C.),KHURDA ST/0000137/2022
123	D-TRPCRL/24486/2024 TRPCRL/67/2024	UTTAM SAHU @ UTTAM KUMAR SAHU VS JOSOBANTI SAHU	SUSHANTA KUMAR JOSHI VS	//0 S.D.J.M.,BARGARH(Bargarh) CRMC/0000035/2024
124	D-WA/31194/2024 WA/2309/2024	PRAMILA NAYAK VS STATE OF ODISHA	DEBENDRA PRADHAN VS	// () //
125	D-WA/35491/2024	BHABANI PRASAD MAJHI	SAIBRATA RATH	//

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	WA/2310/2024	VS STATE OF ODISHA	VS	0 //
126	D-WA/35423/2024 WA/2311/2024	STATE OF ODISHA VS DILLIP KUMAR SAMAL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
127	D-WA/35458/2024 WA/2312/2024	STATE OF ODISHA VS MADAN MOHAN ROUT	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
128	D-WA/35609/2024 WA/2313/2024	INDIAN OVERSEAS BANK, BBSR VS CHITTARANJAN TRIPATHY	AUROVINDA MOHANTY VS	// 0 //
129	D-WA/35735/2024 WA/2314/2024	STATE OF ODISHA VS UDHABA BAGARTTI	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
130	D-WA/35761/2024 WA/2315/2024	STATE OF ODISHA VS SAUBHAGYA MANJARI SAMANTARAY	SASWAT DAS, A.G.A. VS	// 0 //
131	D-WA/35794/2024 WA/2316/2024	STATE OF ODISHA VS GAGAN BIHARI SAMAL	A.G.A VS	// 0 //
132	D-WP(C)/33708/2024 WP(C)/20169/2024	SK. IQBAL HUSSAIN VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
133	D-WP(C)/35091/2024 WP(C)/20170/2024	SAMALESWARI INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
134	D-WP(C)/35095/2024 WP(C)/20171/2024	SAMALESWARI INSTITUTE OF MEDICAL SCIENCE, JHARSHUGUDA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
135	D-WP(C)/34203/2024 WP(C)/20172/2024	RAHUL AGRAWAL VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
136	D-WP(C)/35467/2024 WP(C)/20173/2024	NORTH ORISSA CHAMBER OF COMMERCE AND INDUSTRY, BALASORE VS	SATYABRATA MOHANTY VS	// 0

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137	D-WP(C)/33258/2024 WP(C)/20174/2024	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	PRAKASH KUMAR MISHRA VS	// // ()
138	D-WP(C)/33259/2024 WP(C)/20175/2024	STATE OF ODISHA RASMITA SAHU VS	PRAKASH KUMAR MISHRA VS	// // ()
139	D-WP(C)/35433/2024 WP(C)/20176/2024	STATE OF ODISHA ABHISEK DAS VS	TRILOCHAN DASH VS	// // ()
140	D-WP(C)/34608/2024 WP(C)/20177/2024	ODISHA ELECTRICITY REGULATORY COMMISSION SARADA PRASANA PATTANAİK VS	MONOMOY BASU VS	// // ()
141	D-WP(C)/34103/2024 WP(C)/20178/2024	STATE OF ODISHA UMAKANTA BARIK VS	DAYANIDHI MISHRA VS	// // ()
142	D-WP(C)/35271/2024 WP(C)/20179/2024	STATE OF ODISHA BHAGIRATHI SHA VS	GYANENDRA CHANDRA SWAIN VS	// // ()
143	D-WP(C)/33697/2024 WP(C)/20180/2024	STATE OF ODISHA LOKANATH PATRA VS	DAYANIDHI MISHRA VS	// // ()
144	D-WP(C)/33804/2024 WP(C)/20181/2024	STATE OF ODISHA GEETANJALI RATHA VS	DHANESWAR BEHERA VS	// // ()
145	D-WP(C)/35007/2024 WP(C)/20182/2024	STATE OF ODISHA K.KRISHNA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
146	D-WP(C)/33805/2024 WP(C)/20183/2024	STATE OF ODISHA RANJULATA SABUT VS	DHANESWAR BEHERA VS	// // ()
147	D-WP(C)/34324/2024 WP(C)/20184/2024	STATE OF ODISHA DAYANIDHI SWAIN VS COLLECTOR, JAJPUR	NIRANJAN LENKA VS	// // () //

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148	D-WP(C)/35322/2024 WP(C)/20185/2024	M/S. TARINI PRASAD MOHANTY, KEONJHAR VS M/S. SUNFLAG IRON AND STEEL CO.LTD, NAGPUR	SOUMIK SPANDAN TRIPATHY VS	// 0 //
149	D-WP(C)/35397/2024 WP(C)/20186/2024	BHARAT KUMAR LENKA VS SENIOR MANAGER BANK OF INDIA, UDALA BRANCH	PRAKASH RANJAN BARIK VS	// 0 //
150	D-WP(C)/34325/2024 WP(C)/20187/2024	KISHORE KUMAR HANSA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
151	D-WP(C)/35090/2024 WP(C)/20188/2024	TEJAS COLLEGE OF NURSING AND PARAMEDICAL SCIENCE VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
152	D-WP(C)/33879/2024 WP(C)/20189/2024	PURNA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
153	D-WP(C)/35476/2024 WP(C)/20190/2024	SATYANARAYAN DEHURI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
154	D-WP(C)/35088/2024 WP(C)/20191/2024	ARYABHATTA INSTITUTE OF MEDICAL SCIENCE VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
155	D-WP(C)/34326/2024 WP(C)/20192/2024	JUGAL KISHORE MEHER VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
156	D-WP(C)/35478/2024 WP(C)/20193/2024	TANKADHAR SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
157	D-WP(C)/34021/2024 WP(C)/20194/2024	PRAMILA PRADHAN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
158	D-WP(C)/33696/2024 WP(C)/20195/2024	BINAYAK SWAIN VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
159	D-WP(C)/35479/2024	KALYANI PANIGRAHI	LAXMIKANTA MOHANTY	//

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	WP(C)/20196/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/33912/2024 WP(C)/20197/2024	AJAYA KUMAR DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
161	D-WP(C)/35059/2024 WP(C)/20198/2024	ALEKHA MEHER VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
162	D-WP(C)/35008/2024 WP(C)/20199/2024	AJIT KUMAR SARANGI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
163	D-WP(C)/34157/2024 WP(C)/20200/2024	MANSINGH AHIR @ KONONJIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
164	D-WP(C)/34287/2024 WP(C)/20201/2024	BINAPANI SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
165	D-WP(C)/35066/2024 WP(C)/20202/2024	DHANURJYA CHHATRIA VS SPL. LAND ACQUISITION OFFICER, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
166	D-WP(C)/34291/2024 WP(C)/20203/2024	JAGADANANDA SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
167	D-WP(C)/34521/2024 WP(C)/20204/2024	PRAFULLA KUMAR SARANGI VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
168	D-WP(C)/30105/2024 WP(C)/20205/2024	DEBENDRA SHARMA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
169	D-WP(C)/34602/2024 WP(C)/20206/2024	ABDUL RAHAMAN KHAN VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
170	D-WP(C)/31270/2024 WP(C)/20207/2024	GITANJALI NAYAK VS	SWAPNIL ROY VS	// 0

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171	D-WP(C)/33906/2024 WP(C)/20208/2024	STATE OF ODISHA BIJAYA KUMAR DAS VS	SUDHIR KUMAR MALLICK VS	// // ()
172	D-WP(C)/34958/2024 WP(C)/20209/2024	STATE OF ODISHA RABINDRANATH PRADHAN VS	AUROBINDA SAHOO VS	// // ()
173	D-WP(C)/33907/2024 WP(C)/20210/2024	STATE OF ODISHA GITANJALI SINGH VS	SUDHIR KUMAR MALLICK VS	// // ()
174	D-WP(C)/33765/2024 WP(C)/20211/2024	STATE OF ODISHA NILA KANTHA GIRI VS	DHANESWAR BEHERA VS	// // ()
175	D-WP(C)/33917/2024 WP(C)/20212/2024	STATE OF ODISHA SAUL NAYAK VS	SUSANTA KUMAR MISHRA VS	// // ()
176	D-WP(C)/34684/2024 WP(C)/20213/2024	STTAE OF ODISHA DEBARAJ NAIK VS	BIJAY KUMAR BEHERA VS	// // ()
177	D-WP(C)/33768/2024 WP(C)/20214/2024	STATE OF ODISHA NAGENDRA PANIGRAHI VS	DHANESWAR BEHERA VS	// // ()
178	D-WP(C)/34967/2024 WP(C)/20215/2024	STATE OF ODISHA MAMATA NAYAK VS	AUROBINDA SAHOO VS	// // ()
179	D-WP(C)/33944/2024 WP(C)/20216/2024	STATE OF ODISHA M/S. AMARNATH ENTERPRISES VS	KSHIROD KUMAR SAHU VS	// // ()
180	D-WP(C)/35040/2024 WP(C)/20217/2024	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BOLANGIR PURNA CHANDRA SAHOO VS	LAXMI PRASAD DWIVEDY VS	// // ()
181	D-WP(C)/33792/2024 WP(C)/20218/2024	STATE OF ODISHA ANITA DHAL VS	BHAGABAN BEHERA VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/34102/2024 WP(C)/20219/2024	PRATAP KUMAR MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
183	D-WP(C)/34260/2024 WP(C)/20220/2024	SUDHIR KUMAR LENKA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
184	D-WP(C)/33699/2024 WP(C)/20221/2024	GANESWAR SAMANTARAY VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
185	D-WP(C)/34322/2024 WP(C)/20222/2024	SHISHIRA KUMAR BOHIDAR VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
186	D-WP(C)/35546/2024 WP(C)/20223/2024	PRAFULLA KUMAR DASH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
187	D-WP(C)/34075/2024 WP(C)/20224/2024	BALKRISHNA PANIGRAHI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
188	D-WP(C)/35002/2024 WP(C)/20225/2024	RAMAKRUSHNA BALIARSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
189	D-WP(C)/34320/2024 WP(C)/20226/2024	BALMIKI DHARUA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
190	D-WP(C)/35078/2024 WP(C)/20227/2024	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
191	D-WP(C)/34817/2024 WP(C)/20228/2024	AMIT KUMAR SWAIN VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
192	D-WP(C)/35098/2024 WP(C)/20229/2024	TEJAS COLLEGE OF NURSING AND PARAMEDICAL SCIENCE, SAMBALPUR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
193	D-WP(C)/33856/2024	CHABIPRIYA PANIGRAHI	SUDHANSHU SEKHAR PRATAP	//

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	WP(C)/20230/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/34824/2024 WP(C)/20231/2024	AJIT KUMAR LENKA VS STATE OF ODISHA	BISWAJIT MAHARANA VS	// 0 //
195	D-WP(C)/32824/2024 WP(C)/20232/2024	MANGULU BEHERA VS ADDITIONAL COMMISSIONER OF SURVEY , SETTLEMENT AND CONSOLIDATION BERHAMPUR , GANJAM	ASHOK KUMAR DAS VS	// 0 //
196	D-WP(C)/34983/2024 WP(C)/20233/2024	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
197	D-WP(C)/35096/2024 WP(C)/20234/2024	RATNAKAR MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
198	D-WP(C)/35138/2024 WP(C)/20235/2024	PRASANNA KUMAR RATH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
199	D-WP(C)/35100/2024 WP(C)/20236/2024	HIMANSU BEHERA VS TAHASILDAR, KHARIAR	JIBAN RANJAN DASH VS	// 0 //
200	D-WP(C)/35142/2024 WP(C)/20237/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
201	D-WP(C)/35587/2024 WP(C)/20238/2024	RAJENDRA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
202	D-WP(C)/35309/2024 WP(C)/20239/2024	PREMANANDA MAHARANA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
203	D-WP(C)/34955/2024 WP(C)/20240/2024	M/S. DXB TOURS AND TRAVELS PVT.LTD, BBSR VS AIRPORT AUTHORITY OF INDIA, NEW DELHI	TAPESH ROY VS	// 0 //
204	D-WP(C)/35311/2024 WP(C)/20241/2024	MIHIR RANJAN PRUSTY VS	SITANSU MOHAN SINGH VS	// 0

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205	D-WP(C)/35312/2024 WP(C)/20242/2024	STATE OF ODISHA MIHIR RANJAN PRUSTY VS	SITANSU MOHAN SINGH VS	// // ()
206	D-WP(C)/35548/2024 WP(C)/20243/2024	STATE OF ORISSA GOURENDRA PRASAD RATH VS	MANAS PATI VS	// // ()
207	D-WP(C)/30259/2024 WP(C)/20244/2024	DIRECTOR-IN-CHARGE, ROURKELA STEEL PLANT, SAIL, ROURKELA RANIMANI MURMU VS	BIDYADHAR MANSING VS	// // ()
208	D-WP(C)/33237/2024 WP(C)/20245/2024	UNION OF INDIA DEEPAK RAUL VS	KARUNAKAR RATH VS	// // ()
209	D-WP(C)/35578/2024 WP(C)/20246/2024	STATE OF ODISHA RAJAKISHORE SWAIN VS	RAJAKISHORE SAHOO VS	// // ()
210	D-WP(C)/35580/2024 WP(C)/20247/2024	COMMISSIONER BHUBANESWAR MUNICIPAL CORPORATION , B.B.S.R M/S. NARNOLIA SALES PRIVATE LIMITED, BBSR VS	SITANSU MOHAN SINGH VS	// // ()
211	D-WP(C)/33507/2024 WP(C)/20248/2024	REGIONAL TRANSPORT OFFICER, SAMBALPUR KHIROD KU. BHUE @ KHIROD KUMAR BHOI VS	SURYAKANTA DWIBEDI VS	// // ()
212	D-WP(C)/35584/2024 WP(C)/20249/2024	STATE OF ODISHA M/S. NARNOLIA SALES PVT. LTD.,BBSR VS	SITANSU MOHAN SINGH VS	// // ()
213	D-WP(C)/32420/2024 WP(C)/20250/2024	REGIONAL TRANSPORT OFFICER , SAMBALPUR NIRANJAN DAS VS	TUSAR KUMAR MISHRA VS	// // ()
214	D-WP(C)/34990/2024 WP(C)/20251/2024	COLLECTOR AND DIST.MAGISTRATE CUTTACK RENUBALA NAYAK VS	ALOK KUMAR PANDA VS	// // ()
215	D-WP(C)/33585/2024 WP(C)/20252/2024	STATE OF ODISHA ODISHA GRAMYA BANK VS	AUROVINDA MOHANTY VS	// // ()
		THE COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT, BBSR		//

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216	D-WP(C)/34076/2024 WP(C)/20253/2024	NARESH KUMAR TRIPATHY VS STATE OF ODISHA	TIKERAM MEHER VS	// () //
217	D-WP(C)/34174/2024 WP(C)/20254/2024	HIRALAL SINGH AHIR @ KONONJIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
218	D-WP(C)/34978/2024 WP(C)/20255/2024	BRAJA KISHORE SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
219	D-WP(C)/35500/2024 WP(C)/20256/2024	BINODINI PROJECTS LTD., GANJAM VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// () //
220	D-WP(C)/33740/2024 WP(C)/20257/2024	BHASKAR PANIGRAHI VS SUB-COLLECTOR, BALASORE	SARATHI JYOTI MOHANTY VS	// () //
221	D-WP(C)/33875/2024 WP(C)/20258/2024	GOBINDA JENA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// () //
222	D-WP(C)/35512/2024 WP(C)/20259/2024	GANESH CHANDRA MOHANTY VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// () //
223	D-ABLAPL/23574/2024 ABLAPL/8984/2024	DASARATH KHEMUNDU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	NANDAPUR /12 /2023 () //
224	D-ABLAPL/24644/2024 ABLAPL/8985/2024	JIBAN KUMAR JENA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /25 /2024 () //
225	D-ABLAPL/24587/2024 ABLAPL/8986/2024	BHAGABAN BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /574 /2023 () //
226	D-ABLAPL/23019/2024 ABLAPL/8987/2024	RONIT KUMAR DEEP VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	ATTABIRA /244 /2024 () //
227	D-ABLAPL/24687/2024	SUDHIR KUMAR JENA @ NANDA	SATYABRATA DASH	BHARATPUR PS /460 /2024

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	ABLAPL/8988/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/24749/2024 ABLAPL/8989/2024	UPA BAG @ UPENDRA BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	MURIBAHAL /66 /2024 () //
229	D-ABLAPL/24294/2024 ABLAPL/8990/2024	JAGA LENKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /44 /2024 () //
230	D-ABLAPL/24757/2024 ABLAPL/8991/2024	ABHAYA KUMAR SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /468 /2023 J.M.F.C,AUL(Kendrapara) ICC/0000012/2024
231	D-ABLAPL/24298/2024 ABLAPL/8992/2024	PRASAD PAIKARAY VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	CHANDAKA P.S. /169 /2018 () //
232	D-ABLAPL/24364/2024 ABLAPL/8993/2024	JYOTI SETH VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	DHAMA /113 /2024 () //
233	D-ABLAPL/23519/2024 ABLAPL/8994/2024	RUDRAMANI PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JODAPADAR /234 /2023 () //
234	D-ABLAPL/24418/2024 ABLAPL/8995/2024	ARJUN KATHIA VS STATE OF ODISHA	SRIDHAR RATH VS	BHEDEN /231 /2024 () //
235	D-ABLAPL/24429/2024 ABLAPL/8996/2024	RAJIB BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	BALIKUDA /210 /2024 () //
236	D-ABLAPL/24638/2024 ABLAPL/8997/2024	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /601 /2024 () //
237	D-ABLAPL/24544/2024 ABLAPL/8998/2024	GANESH BEHERA @ SAMBIT KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALANGA /214 /2024 () //
238	D-ABLAPL/24013/2024 ABLAPL/8999/2024	SK SAJO @ SAIJAT KHAN VS	KHUSBU PANIGRAHI VS	BALASORE TOWN /28 /2024 ()

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239	D-ABLAPL/24673/2024 ABLAPL/9000/2024	STATE OF ODISHA SIMANCHAL KARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KODALA /351 /2024 ()
240	D-ABLAPL/24680/2024 ABLAPL/9001/2024	PANCHUA @ PANCHANAN MALLIK VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	// BANKI /34 /2024 ()
241	D-ABLAPL/24230/2024 ABLAPL/9002/2024	STATE OF ODISHA BASUDEV TRIPATHY VS STATE OF ODISHA	BHARAT JALLI VS	// BALIKUDA /210 /2024 ()
242	D-ABLAPL/24694/2024 ABLAPL/9003/2024	STATE OF ODISHA MAHESH KUMAR JENA @ BAPI NAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// TANGARPALI /146 /2019 ()
243	D-ABLAPL/24785/2024 ABLAPL/9004/2024	STATE OF ODISHA BIREN NAIK VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	// GANIA /94 /2024 ()
244	D-ABLAPL/24789/2024 ABLAPL/9005/2024	STATE OF ODISHA KUBER PRADHAN VS STATE OF ODISHA	BIKASH KUMAR DASH VS	// HANDAPA /241 /2024 ()
245	D-ABLAPL/24820/2024 ABLAPL/9006/2024	STATE OF ODISHA RASMITA BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// //0 ()
246	D-ABLAPL/24768/2024 ABLAPL/9007/2024	STATE OF ODISHA BHAKTI RANJAN MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 ()
247	D-ABLAPL/24823/2024 ABLAPL/9008/2024	STATE OF ODISHA SURAJ KUMAR DASH VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// //0 ()
248	D-ABLAPL/24774/2024 ABLAPL/9009/2024	STATE OF ODISHA MEHEMUD @ SK MAHEMOD VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BALASORE TOWN /243 /2024 ()
249	D-ABLAPL/24778/2024 ABLAPL/9010/2024	STATE OF ODISHA JUGAL BEHERA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// ODAGAON /217 /2024 ()

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250	D-ABLAPL/24832/2024 ABLAPL/9011/2024	BHAGABAN DAS @ BAYA VS UNION OF INDIA (RAILWAY)	PRASANT KUMAR BARIK VS	//0 () //
251	D-ABLAPL/23792/2024 ABLAPL/9012/2024	RABINDRA KUMAR SAHOO @ RABI SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /286 /2024 () //
252	D-ABLAPL/24846/2024 ABLAPL/9013/2024	SHANKAR DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /141 /2024 () //
253	D-ABLAPL/24267/2024 ABLAPL/9014/2024	SOUMYA RANJAN RATH VS STATE OF ODISHA(VIG.)	UPENDRA KUMAR SAMAL VS	CUTTACK VIGILANCE /20 /2024 () //
254	D-ABLAPL/24851/2024 ABLAPL/9015/2024	PRADEEP KUMAR MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SORO /113 /2021 () //
255	D-ABLAPL/24783/2024 ABLAPL/9016/2024	AYUSMAN SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BHADRAK TOWN /450 /2024 () //
256	D-ABLAPL/24852/2024 ABLAPL/9017/2024	SK. SABIR @ CHHOTU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	REMUNA /131 /2024 () //
257	D-ABLAPL/24791/2024 ABLAPL/9018/2024	BISWAJIT SWAIN @ BANTI VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /146 /2024 () //
258	D-ABLAPL/24856/2024 ABLAPL/9019/2024	MITHILESH CHAUDHURY VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	SAHID NAGAR P.S. /375 /2024 () //
259	D-ABLAPL/24796/2024 ABLAPL/9020/2024	NANA @ MEHEMUD @ SK MAHEMOD VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /237 /2024 () //
260	D-ABLAPL/24328/2024 ABLAPL/9021/2024	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	BERHAMPUR TOWN /189 /2024 () //
261	D-ABLAPL/21344/2024	JITENDRIYA PRADHAN	GOKULANANDA SAHU	PAIKMAL /164 /2024

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	ABLAPL/9022/2024	VS STATE OF ODISHA	VS	() //